

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016**

Dated: 28th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Yashaswi Kant
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. G. Umapathy for R.2, 3 & 4
Mr. Ravi Kishore for R.5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **04.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**